

the interests of the Indian beggars in the territories where these beggars have entered?

Mr. Speaker: Order, order.

Shri Namdhari: May I know whether any of these people were Communists?

Mr. Speaker: He said they are bona fide merchants.

Shri A. C. Guha: May I know whether the Government has any information as to whether there is any increase in the number of Tibetans entering India from what has been the usual for some years?

Shri Satish Chandra: I have already said that there is a movement back to Tibet. Many people who had arrived in the previous years are going back for the last one year. The number of daily arrivals is 23 whereas the number of departures is 39.

Shri Veeraswamy: May I know whether the Government of India is going to launch any plan to eradicate beggary from our country?

Mr. Speaker: It is no use putting such wider questions on this question.

Shri Nambiar: May I know whether the Government of India are having good and friendly relations with Tibet and the Tibetan people?

Shri Satish Chandra: Yes, Sir.

Mr. Speaker: It need not be answered; it does not arise.

"GROW MORE FOOD" CAMPAIGN

*169. **Shri S. C. Samanta:** Will the Minister of Defence be pleased to state:

(a) what are the contributions of the Army to the 'Grow More Food' campaign;

(b) how many acres of land were cultivated by them and what was the amount of production (year by year); and

(c) the percentage of the Army personnel that took to cultivation to help the Campaign?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). As a result of the 'Grow More Food' campaign, the Army has cultivated 21,966 acres of land and produced 8,922 tons of crop till the end of 1951.

The figures year by year are as follows:—

Year	Acres cultivated	Production
From 13-8-49 to 31-12-49,	8,410 acres	1,122 tons
1950	6,539 "	2,950 "
1951	7,017 "	4,850 "

(c) All Army units/personnel located in non-operational areas take part in the 'Grow More Food' campaign.

Shri S. C. Samanta: May I know, Sir, when the military personnel engage themselves in this cultivation work?

Shri T. T. Krishnamachari: It is rather difficult to answer a question like that. Seasons determine when they start cultivating. In fact, they cultivate this land during their spare time without detriment to their normal duties.

Shri S. C. Samanta: May I know, Sir, whether the military personnel who engage themselves in the "Grow More Food" Campaign are being compensated from the 'Grow More Food' Fund?

Shri T. T. Krishnamachari: Not that I know of.

Shri Bogawat: May I know the expenditure incurred on this?

Shri T. T. Krishnamachari: This is being financed from regimental funds and does not affect public accounts. All receipts are also credited to regimental funds. So, we are not in a position to give any information.

Shrimati Renu Chakravarty: May I know the nature of the land that is being cultivated by the army personnel—that is the ownership of the land—is it governmental land or land owned by private persons?

Shri T. T. Krishnamachari: Presumably Government land.

Shrimati Renu Chakravarty: May I know what is the cost of production per maund by the army?

Shri T. T. Krishnamachari: As I said, it is not a matter which comes into government accounts. The 'Grow More Food' campaign is financed from regimental funds and the receipts are also credited to the funds. So the cost does not come out of the Consolidated Fund. Therefore, Government have no information.

Mr. Speaker: Her point is, the army must have calculated what the cost per maund is. Can he give that information?

Shri T. T. Krishnamachari: I am sorry I have not got that information.

COLOMBO PLAN

*170. **Shri S. C. Samanta:** Will the Minister of Finance be pleased to state :

(a) how much has been allocated to the Government of India and how much has been received up to 31st March, 1952, according to the Colombo Plan;

(b) how this sum has been distributed in India;

(c) how much of this sum is in the form of grants and how much as loans; and

(d) the development and industrial undertakings launched so far?

The Minister of State for Finance (Shri Tyagi): (a) and (c). A statement is laid on the Table of the House. [See Appendix I, annexure No. 44.]

(b) and (d). The contribution of the donor Governments has been received mainly in the form of wheat. The sale of the wheat has given rise to local funds and these local funds are being utilised on development schemes in the public sector selected in consultation with the donor Government concerned where this procedure has been agreed upon. In the case of Canada the local funds are being utilised to assist the construction of the Mayurakshi Dam in West Bengal. The projects for which the local funds obtained from the sale of Australian wheat would be utilised are still under consideration. Apart from wheat, the supply of equipment by the Canadian Government for a Road Transport project is also under consideration. The cash contribution of the New Zealand Government is being utilised for the All-India Medical Institute. The local funds obtained by the sale of American loan wheat are being loaned to the Governments of the States for financing development schemes included in the Colombo Plan.

Shri S. C. Samanta: I find from the statement that grants have been received from Australia for the supply of equipment. May I know for what sort of equipment it has been allotted?

Shri Tyagi: It pertains to development equipment alone.

Shri S. C. Samanta: May I know, Sir, whether the Colombo Plan has suffered any change at the meeting of the Consultative Committee held at Karachi?

Shri Tyagi: No, Sir, I have no information of any change effected in Karachi.

Dr. P. S. Deshmukh: With reference to the answer to part (b) of the question, may I know the specific amount allotted to each State? The hon. Minister has given details about the income, but he has not given a straightforward reply to this part of the question.

Mr. Speaker: Order, order, he need not use that adjective.

Dr. P. S. Deshmukh: I withdraw that word.

Shri Tyagi: I have not got information ready State-wise. I only gave information as to how the amount was disposed of. If my hon. friend wants information about any particular State I can gather that information and supply it to him.

Dr. P. S. Deshmukh: Am I to understand that only those States profit by this grant which take wheat from these areas and the rest which do not want the wheat are not benefited?

Shri Tyagi: I do not think so. In fact the question as to where the wheat is supplied has no relation to this Plan. The wheat is sold and all the proceeds are collected and pooled together. Then it is treated as a joint fund for development purposes.

Shri S. C. Samanta: May I know, Sir, whether there was any proposal to meet the depreciation assets of railways from this Fund?

Shri Tyagi: No, Sir—not from this fund.

Shri Velayudhan: May I know, Sir, whether there is any specific instruction from the donor governments that the amounts given by them should be spent only for specific purposes?

Shri Tyagi: Yes, Sir. It is always by agreement with the donor governments that the amount received is spent. Now the Canadian Government agreed to provide 15 million dollars as first year's contribution for economic development. Of this 10 million is for the supply of wheat and the rest for the supply of equipment. The total quantity of wheat that was to be supplied was 114,100 tons. Of this 111.7 thousand tons have already been received by the end of April